

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 1389 OF 2018 IN  
APPEAL NO. 135 OF 2018 &  
IA NOS. 631, 728 & 641 OF 2018**

**Dated : 4<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Haryana Power Purchase Centre & Ors. .... Appellant(s)  
Versus  
GMR Kamalanga Energy Limited & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran, Sr. Adv.  
Ms. Ranjitha Ramachandran  
Mr. Shubham Arya  
Ms. Tanya Sareen  
Ms. Poorva Saigal  
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Amit Kapur  
Mr. Vishrov Mukerjee  
Mr. Yashasvi Kant  
Ms. Raveena Dhamija for R-1  
Ms. Rajshree Chaudhary for R-2  
Mr. R. K. Mehta  
Ms. Himanshi Andley for R-4  
  
Ms. Anisha Upadhyay  
Mr. Nishant Kumar for R-5  
  
Ms. Rajshree Choudhury for R-6

**ORDER**

Learned counsel for the parties are directed to mention page Nos. of related documents vis-à-vis written submissions which are already filed from inconvenience compilation.

List the matter for IA for further hearing on **11.09.2019**.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**